GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) RAJYA SABHA UNSTARRED QUESTION NO. 450 TO BE ANSWERED ON 13.12.2018

"CSR FUNDS FOR ADOPTING TRIBAL DOMINATED DISTRICTS"

450. PROF. M.V. RAJEEV GOWDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) the number of companies that have agreed to use their Corporate Social Responsibility (CSR) funds to adopt tribal dominated districts or States;
- (b) whether such districts and States have been identified; and
- (c) if so, the details thererof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINHBHABHOR)

(a): This data is not maintained by Ministry of Tribal Affairs. However, National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprises (CPSE) under the Ministry of Tribal Affairs, under its CSR policy, takes up CSR activities exclusively towards improving the quality of life of Scheduled Tribes (STs) and towards developmental activities in tribal dominated areas.CSR activities undertaken by them are as under:

Year	Details of CSR activity
2016-17	Setting up of a project on Nutrition and Livelihood Generation in Purulia District (West Bengal) through Community Centric Tribal Entrepreneurship. This project essentially focuses on economic empowerment of STs through entrepreneurship and livelihood generation apart from addressing social issue of malnutrition especially among the children.
2017-18	Provided Desktop Computers, Peripherals and Furnitures to 25 Schools in Bisra and Nuagaon Blocks of Sundargarh district, Odisha through SAFAL towards inclusion of School going Adivasi Children in the process of Digital India.

- (b) No, Sir.
- (c) Does not arise in view of reply to (b) above.
